

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In order to ensure equal pendency of 10 year old cases, the following cases mentioned in Column No. 3, presently pending in the court of Addl. District Judges (Central) mentioned in Column No.2 are hereby withdrawn and assigned to the court of Additional District Judges (Central) mentioned in the Column No.4 for disposal in accordance with law, with immediate effect :-

S.No	Name of Transferor Court	10 year old cases as per list attached	Name of the transferee Court
1	Sh. Vishal Singh, ADJ	S.No. 24 to 31, 42 to 50 & 111,	Sh. M.P. Singh, ADJ
		S.No. 32 to 41 & 112, 113, 114	Sh. Arun Sukhija, ADJ
2	Sh. R.P.S. Teji, ADJ	S.No. 1 to 20, 24 to 38, 128, 130, 131, 121, 49, 70, 43, 44, 45	Sh. Harish Kumar, ADJ
3	Sh. Manoj Kumar, ADJ	S.No. 1 to 6, 15, 20, 21, 32, 48, 49, 53, 58	
4	Sh. Ankur Jain, ADJ	S.No. 35 to 38, 42 to 45, 47 to 49, 51 to 54	Sh. Chandra Bose, ADJ
		S.No. 55 to 65, 69 to 72 & 75 to 77	Sh. J.P. Nahar, ADJ
		S.No. 78 to 81, 85 to 88 & 96 to 99	Sh. Sanjeev Kumar, ADJ
5	Sh. Tarun Sahrawat, ADJ	S.No. 1 to 5	Sh. Sunil Beniwal, ADJ

Besides the above cases mentioned in the list, if there is any connected matter(s) left over the same be also sent to the transferee court(s) along with the main case(s). The cases fixed for Order/ Judgment and designated work shall not be transferred.

Ahlmad of the transferor court shall send the case files/records/proceedings immediately to the transferee court(s) well before the next date of hearing fixed in the matter. The lists of cases to be transferred shall be notified to the public at large so as to avoid any inconvenience to the public/litigants and lawyers.


(TALWANT SINGH)

District & Sessions Judge (HQs)

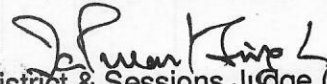
Delhi

Dated: 23 OCT 2018

No. 2343/73965-993 /F.3(4)/ADJ/Gaz/2018

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Sr.AO(J)/AO(J), Admn. Branch-(I,II&III), Filing Section (Central), Facilitation Centre, Tis Hazari Courts, Delhi.
4. The PS/Reader to undersigned.
5. The Ahlmad of the concerned courts, Tis Hazari Courts, Delhi.
6. The Secretaries, all Delhi Bar Association, Delhi/New Delhi.
7. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi to display the transferred cases list on the website.


District & Sessions Judge (HQs)
Delhi